NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL APPLICATION NUMBER PETITION NUMBER : TCP/49/2016 NAME OF THE PETITIONER(S) : Karthikeyan Kasiviswanathan NAME OF THE RESPONDENT(S) : Bayone Infotech Pvt Ltd & 2 Others UNDER SECTION : 397/398 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM

V. CURES H

M Dann

for CIBI VICHNU Inthiaz Ahmed. V.K

For K. Gowlfan Kuma

counsel pretitioner

ORDER

Counsel for both the parties present. Counsel for R1 to R3 present. Counsel for R4 present. Counsel for Petitioner prayed for two weeks' time for submission of the final arguments. At request, time is enlarged. Put up on 24.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)